

In the National Company Law Tribunal, New Delhi
Registrar

CP No. 187/2016

SECTION OF THE COMPANIES ACT: 391 (2) & 394

In the matter of:

M/s. Superlative Products Pvt. Ltd.

..... Petitioner

Coram: Shiv Ram Bairwa, Registrar

Order deliver on 31.08.2017

For the Petitioner (s) : Shri Atul Patni, Advocate
For Regional Director : Shri Manish Raj, Company Prosecutor
For official Liquidator : Ms. Tania Sharma, Company Prosecutor

ORDER

Original report of RD has yet not been filed. The petitioner has also not filed compliance report of the order of Hon'ble High Court of Delhi dated 8.3.2016.

The representative of RD and the petitioner are directed to file the aforesaid documents.

List the matter on 15.09.2017.

-Sd-
(Shiv Ram Bairwa)
Registrar